

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Ins) No. 461 of 2019**

**IN THE MATTER OF:**

**Chhattisgarh Distilleries Ltd. ....Appellant**

**Vs.**

**Dushyant Dave & Ors. ....Respondents**

**Present:**

**For Appellant: Ms. Anannya Ghosh, Advocate**

**For Respondents: Mr. Anoop Prakash Awasthi and Mr. Mohd. Shamim,  
Advocates for R-1.**

**Mr. Jatin Kumar and Ms. Pratishtha Vij, Advocates for  
R-2 & R-4.**

**Mr. Rajesh Kr. Gautam and Ms. Khushboo Aggarwal,  
Advocates for R-3.**

**With**

**Company Appeal (AT) (Ins) No. 613 of 2019**

**IN THE MATTER OF:**

**Abhay. ....Appellant**

**Vs.**

**Dushyant Dave & Ors. ....Respondents**

**Present:**

**For Appellant:**

**For Respondents: Mr. Jatin Kumar and Ms. Pratishtha Vij, Advocates for  
R-2 & R-4.**

**ORDER**

**30.07.2019:** Due to paucity of time these matters could not be taken up.  
Post these appeals on **26<sup>th</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

sa/sk